

**NATIONAL COMPANY LAW TRIBUNAL  
AMARAVATI SPECIAL BENCH  
(Virtual Hearing)**

**PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)  
: SHRI SANJIV DUTT– MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.03.2024 AT 12:00 Noon**

<b>TC/CP. Nos.</b>	<b>CA/IA No.</b>	<b>Section / Rule</b>	<b>Name of Parties</b>
<b>CP(IB)/2/9/AMR/2022</b>	<b>Main Case</b>	<b>9 of IBC</b>	<b>Terradrone India Private Limited Vs. RKEC Projects Limited</b>
	<b>IA(IBC)/86/2023</b>	<b>Rule 11 of NCLT Rules, 2016</b>	<b>RKEC Projects Limited Vs. Terra Drone India Private Limited</b>

**ORDER**

Mr. Rohan Aloor, Proxy Counsel for the CD present. None appears for the OC. Pleadings are completed. At the request of the Ld. Counsel for the CD, for hearing, list the matter before the regular bench on 03.05.2024.

List the IA, for hearing, along with main CP on 03.05.2024.

**Sd/-  
SANJIV DUTT  
MEMBER (TECHNICAL)**

**Sd/-  
RAJEEV BHARDWAJ  
MEMBER (JUDICIAL)**